

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 123 of 2012 &
IA-396 of 2012

Dated : 16th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Mr. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Varun K. Chopra for R-2

ORDER

Mr. M.G. Ramachandran, Learned Counsel for the Appellant has made his submissions.

Post the matter for making further submissions on **06.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt